

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 90 of 2009

Dated : 15th September, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Orissa Power Transmission
Corporation Limited**

....Appellant(s)

Versus

O.E.R.C. & Ors.

...Respondent (s)

Counsel for the Appellant (s): Mr. R.K. Mehta, Mr. Antaryami Upadhayay,
Mr. David A. Singh

Counsel for the Respondent (s) : Mr. Hasan Murtaza for R-2 – R-4,
Mr. Rutwik Panda for R-1

ORDER

At the request of the learned counsel for the Respondent, post
the matter on **30th September, 2011 at 2.30 p.m.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ss/ak